

Scheme to Emeliorate health of tribal people

*78. **SHRI M. B. SINGH.** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have formulated any special scheme to ameliorate the health of the tribal people, especially those in Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) and (b) Under the minimum needs programme to be implemented during the Fifth Five Year Plan, a Primary Health Centre would be set up in each Community Development Block and a Sub-Centre to serve a population of 10,000. These would cover the tribal areas as well.

Strikes in Hospitals

*79. **SHRI NIREN GHOSH:**

SHRI O. P. TYAGI:

SHRI SUNDAR MANI PATEL:

SHRI K. C. PANDA:

SHRI GANESHI LAL CHAUDHARY:

SHRI CHANDRAMOULI JAGARLAMUDI:

SHRI SHYAMLAL GUPTA:

SHRI SITARAM KESRI:

SHRI RAM SAHAI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there were a large number of strikes involving doctors, resident doctors, nurses and Class IV employees in hospitals all over the country during the recent past;

(b) if so, the details of such strikes during the last three months; and

(c) the steps taken by Government to improve the working conditions of the hospital employees particularly in the union territory of Delhi?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): A statement is laid on the Table of the Sabha.

Statement

In so far as Central Government/ Centrally aided hospitals under the administrative control of the Ministry of Health and Family Planning in Delhi are concerned, the position is as under:

Junior/Resident doctors in medical colleges and hospitals in Delhi went on strike on the 5th September, 1973 for 48 hours in sympathy with the resident medical doctors in Maharashtra. The Junior/Resident doctors at the All India Institute of Medical Sciences kept away from work from 3.00 P.M. on the 16th September, 1973 to 8.00 A.M. on 18th September, 1973, to protest against the alleged beating of a doctor by the attendant of a patient. This incident is being looked into by the local police authorities as well as by the All India Institute of Medical Sciences.

The nursing staff of these institutions struck work for one to two days from 16th August, 1973. Their main demand was for increase in the quantum of washing allowance and uniform allowance. The Government have sanctioned the enhancement of washing allowance from Rs. 4.50 to Rs. 12 p.m. with effect from 1st August, 1973. As regards uniform allowance the matter is under consideration of the Government.

The class III and IV employees of the Lady Hardinge Medical College and Hospital, New Delhi struck work from 17th October to 20th October, 1973. The following action has been taken on some of the demands of the employees:—

1. The rate of interest on the provident fund accumulations of the employees has been raised from 4 per cent to 5 per cent with effect from 1-4-1973.

2. Twentyfive Type I quarters have been placed at the disposal of the Lady Hardinge Medical College and Hospital for allotment to class IV staff.

3. It has been agreed to give 8 hours single shift duty to class IV employees on the hospital side who